

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

BAIL APPL.NO. TMP 62 OF 2020

CRIME NO 268/2020 OF KUNNIKKODE POLICE STATION,
KOLLAM DISTRICT

PETITIONER/ACCUSED NO.7:

TONY, AGED 27 YEARS,
S/O EDISON, VAZHAVILA PUTHEN VEEDU,
THACHAKODE, KOTTARA, MIYANNOOR MURI,
VELIYAM VILLAGE.

BY ADV. SHRI. M.T. SURESH KUMAR

RESPONDENTS/COMPLAINANT/STATE:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.
2. CIRCLE INSPECTOR OF POLICE,
KUNNIKKODU POLICE STATION,
KOLLAM

BY SR. PUBLIC PROSECUTOR SRI.C N PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

DATED THIS THE 21ST DAY OF APRIL, 2020

ORDER

Learned Public Prosecutor seeks time to get
instructions.

Post on 24/04/2020.

T.V. ANILKUMAR

JUDGE

Nsd/21/04/2020